

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 89 of 2012 & IA-182 of 2012**

**Dated : 24<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Raigarh Ispat Udyog Sangh .... Appellant(s)**

**Versus**

**Chhattisgarh Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Sugandha Somani  
Mr. Amit Kapur**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran for R-2  
Mr. C.K. Rai  
Mr. Mahipal for R-1**

**ORDER**

We have heard the learned Counsel for the parties. The parties are directed to file their respective comprehensive written submissions on or before 21.10.2013 after serving copies to the other side.

Post the matter for reporting compliance on **24<sup>th</sup> October, 2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

vt/rt